

ments were violated by Pakistan during the years 1957-58 and 1958-59, each agreement several times.

SHRIMATI SAVITRY DEVI NIGAM: Keeping in view the very serious consequences of such violations by Pakistan, may I know, Sir, if this issue was ever brought by Indian representatives to the notice of the Security Council or the U.N.O.?

SHRIMATI LAKSHMI MENON: No, Sir.

SHRIMATI SAVITRY DEVI NIGAM: May I know, Sir, if it is a fact that our publicity is very poor, and as such sufficient world opinion could not be created to bring moral pressure on the Pakistan Government to stop such violations?

SHRI JAWAHARLAL NEHRU: No, Sir, it is not a fact.

SHRIMATI SAVITRY DEVI NIGAM: May I know, Sir, if Pakistan has ever made any such complaint about violation against us?

SHRI JAWAHARLAL NEHRU: Many times.

SHRIMATI SAVITRY DEVI NIGAM: May I know, Sir, if any enquiry was made regarding the validity of these complaints?

SHRI JAWAHARLAL NEHRU: Every time.

SETTING UP OF NEW SMALL PAPER MILLS

***195. SHRI JUGAL KISHORE:** Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether there is any proposal under Government's consideration for the setting up of new small paper mills in the country; and

(b) if so, where such mills will be set up?

THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): (a) Yes, Sir.

(b) A statement is placed on the Table of the House.

STATEMENT

Name of the sponsoring party	Place where the mills are proposed to be located
1. Shri Ramnath Shriram Somani, Poora	Poona, Bombay State.
2. M/s. Baldota Brothers, Bombay	Thana Distt., Bombay State.
3. M/s. Eastend Paper Industries (Private) Ltd., Calcutta.	Kalyani, Distt. Nadia, West Bengal.
4. Shri G. V. Govindaswami Naidu, Udampet, Coimbatore District.	Amravathi Project Area, Coimbatore. Madras State.

SHRI JUGAL KISHORE: May I know, Sir, if any such mill is being opened in the Punjab?

SHRI MANUBHAI SHAH: There are two licences already approved in Faridabad.

सरकारी कार्यालयों का दिल्ली के बाहर
ले जाया जाना

*१९६. श्री राम सहाय : क्या निर्माण,
आवास और संभरण मंत्री ११ सितम्बर,
10 RSD—2.

१९५८ के तारंकित प्रश्न संख्या ४७४
के राज्य सभा में दिये गये उत्तर को देखेंगे
और यह बताने की कृपा करेंगे कि जो चार
कार्यालय पहले दिल्ली से बाहर नहीं ले जाये
जा सके क्या वे अब ले जाये गये हैं और यदि
नहीं तो उनके कब तक ले जाये जाने की
संभावना है ?